चीनी का उत्पादन

\+

*३०३. श्री रघुनाथ सिंह :
श्री भागवत झा आजाद :
श्रीमती सावित्री निगम :
श्री सिद्धेश्वर प्रसाद :
श्री प्र० रं० चक्रवर्ती :
श्री दे० द० पुरी :
डा० महादेव प्रसाद :
श्री मुरारका :
श्री रवीन्द्र वर्मा :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार अगले वर्ष में चीनी का उत्पादन बढ़ाने का विचार कर रही है ;

(ख) क्या भारतीय चीनी मिल संस्था ने भी मई, १९६३ में दिल्ली में हुई बैठक में इस मामले पर विचार किया था; और

(ग) क्या संस्था ने इस सम्बन्ध में कोई सुझाव दिया है ?

खाद्य तथा कृषि मंत्री के सभा-सचिव (श्री शिन्दे) : (क) जी हां ।

(ख) जी हां ।

(ग) चीनी मिल संस्था ने सामान्य रूप से सुझाव दिया कि गन्ना उत्पादकों और शकरा उद्योग को प्रात्साहन दिये जाएं और गन्ने को कारखाने के क्षेत्रों से ले जा कर गुड़ और खांडसारी बनाने से रोकने के उपाय अपनाए जाएं ।

[(a) Yes, Sir.

(b) Yes, Sir.

(c) The Association suggested in general terms grant of incentives to sugarcane-growers and sugar industry and adoption o. measures for prevention of diversion of cane from factory areas to manufacture of gur and khandsari.]

Shri Raghunath Singh: May I know the target of sugar production for the next year, and whether we shall be able to achieve the target?

The Minister of Food and Agriculture (Shri S. K. Patil): The target is—in fact, I would not like to call it a target, for, that is a big word—33 lakhs tons, as I have said earlier on the floor of the House, including about 26 lakhs tons for internal consumption, 5 lakhs tons for export, and two lakhs tons towards the building up of buffer stock in three years of five lakhs tons.

Shri Tyagi: How far is it true that Government are going to levy some type of duty on the manufacture of gur and khandsari?

Shri S. K. Patil: The diversion from gur and khandsari to crystal sugar has to be effected; how it has got to be done will depend upon the ability of the States to do it.

Shri Tyagi: My question is different. I want to know whether Government are going to levy any duty. That was what we read in the press, that Government were going to levy a duty on the manufacture of gur and khandsari.

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): These things are only being considered. We have consulted the various State Governments. We have also formulated some proposals. That is under discussion with the Finance Ministry and the Planning Commission. The proposals will go to the Cabinet in the near future.

श्री काशीराम गुप्त : क्या यह आशा है कि यह ३३ लाख टन का टारजेट पूरा हो जाएगा और फसल खराब होने आदि के कारण इसमें बाधा नहीं पड़ेगी ?

श्री स० का पाटिल : आशा है, इसी लिए तो रखा है ।

Shri P. R. Chakraverti: May I know what specific suggestions of the Indian Sugar Mills Association have been found acceptable by Government, and what steps are being taken by Government to implement those suggestions?

Shri A. M. Thomas: In fact, they have not made any specific suggestions, apart from the general suggestion that there should be an increase in production by giving incentives.

Shri Ranga: Is it not a fact that the production of gur in South India is only complementary to the production of sugar and not competitive?

Shri S. K. Patil: It is so, because under gur and khandsari nearly two-thirds of sugarcane is used. Therefore, it is not going to be affected at all.

Shri Jashvant Mehta: For achieving the target of 33 lakh tons, what incentives have Government decided to give to the growers?

Shri S. K. Patil: There have been all sorts of incentives We have increased the price. There are some other schemes also which we are discussing and which will be before the House very soon.

Shrimati Savitri Nigam: What steps do Government intend to take so that sugarcane may not be diverted to gur and khandsari?

Shri S. K. Patil: It is a repetition of the same question already answered.

Shri Sivamurthi Swamy: Is Government's policy to increase sugar production? If so, how many sugar factories in the cooperative sector have not been given licences and why?

Shri S. K. Patil: We have now released new licences of the capacity of 5 lakh tons and very soon they will be reaching them. The hon. Member is positively getting them for his State.

श्री रामेश्वरानन्द : सन् १९४७–४८ में जब कि गन्ने का भाव दो पौने दो रुपए मन था, उस समय चीनी ३२ रुपए मन बिकी थी, आज चीनी लगभग ६७ रुपए मन बिक रही है पर गन्ने का भाव १ रुपए ६ आने है । मैं जानना चाहता हूं कि क्या सरकार गन्ने की कीमत बढ़ाने पर विचार कर रही है ?

श्री स० का० पाटिल : जैसा मैं ने कहा विचार कर रहे हैं, जरूर कर र हैं ।

श्री रामेश्वरानन्द : कब तक आशा है ?

(उत्तर नहीं दिया गया)

श्री कछवाय : मंत्री जी ने बताया कि हम गुड़ और खांडसारी बनाने पर प्रतिबन्ध लगाने वाले हैं । क्या उन्होंने इस बात का भी अन्दाजा लगाया है कि इसका असर उन गरीब लोगों पर क्या पड़ेगा जो कि गुड़ खाते हैं ?

श्री स० का० पाटिल : आज भी गुड़ की कीमत बहुत बढ़ गयी है । गरीब तो खाते ही हैं । यह चीज विचाराधीन है और इस पर राज्य सरकारों से सलाह मशविरा किया जा रहा है ।

Shri S. M. Banerjee: In view of the fact that the sugar millowners have not played their part well in the matter of sugar production, do Government propose to take over some mills as an experimental measure before nationalising all sugar mills?

Shri S. K. Patil: There is no such proposal before Government.

Shri Ravindra Varma: Is there any truth in the press reports that the licensed capacity is going to be increased from 35 to 40 lakh tons? If so, how much of the increased capacity will be in the co-operative sector?

Shri S. K. Patil: Since the export market for sugar is becoming very positive, it will be in the national interest to increase the capacity by 5 lakh tons as the hon. Member suggested. But it is rather premature to say how much of it will be in the co-operative sector.

Shri P. Venkatasubbaiah: Is it a fact that the increase in the price of gur is not so much because it is being used by the poor sections but because it is going for illicit distillation? If so, what steps do Government propose to take to stop it?

Shri S. K. Patil: It is causing very great concern to Government because a lot of sugar is going for that purpose. We are making inquiries about the extent of the drain.

श्री विभूति मिश्र : क्या यह सही नहीं है कि जब सरकार गुड़ पर प्रतिबन्ध लगाएगी तो गांव का गुड़ बनाने का व्यवसाय मर जाएगा और केवल चीनी का व्यवसाय चलेगा ?

श्री स० का० पाटिल : वह कभी मरने वाला नहीं है क्योंकि देश में जितना गन्ना पैदा होता है वह सब शुगर फैक्टरीज नहीं क्रश कर सकतीं । दो तिहाई गन्ना गुड़ और खंडसारी के लिए रहेगा ।

श्री बड़े : क्या यह बात सच है कि अक्तूबर और नवम्बर में शुगरकेन से शुगर नहीं बनायी जाती । इसलिए मध्य प्रदेश में उसका गुड़ बनाया जाता है । क्या इस प्रकार की रिपोर्ट सरकार के पास आयी है ?

श्री स० का० पाटिल : अभी तो हम कुछ न कुछ कोशिश कर रहे हैं कि १५ अक्तूबर से ही चीनी बनाना शुरू किया जाए और उसमें जो कुछ नुक्सान होगा वह सरकार देगी ।

श्री क० ना० तिवारी : गुड़ और खंडसारी में जो गन्ना जाता है उसका दाम किसान को दो और ढाई रुपया मन मिलता है । मैं जानना चाहता हूं कि सरकार मौजूदा कीमतों में कितना बढ़ाने का विचार कर रही है ?

श्री स० का० पाटिल : वह तो खाली एक बरस चला, हमेशा चलने वाला नहीं है । उस साल दुनिया में चीनी का उत्पादन कम हुआ था इसलिए भाव बढ़ गए । इस साल तो इतने नहीं बढ़ेंगे ।

श्री त्यागी : वह गुड़ जो कि मिलों से बहुत दूर के फासले पर बनता है, जहां कोई मिल नहीं है, और जिसके बनाने से चीनी पर कोई असर नहीं पड़ता, क्या ऐसे कोल्हुओं पर भी टैक्स लगाने की राय है ?

Shri S. K. Patil: Not at all.

Scarcity conditions in States

\+
*304. Shri Shree Narayan Das:
Shri Vasudevan Nair:
Shri Warior:
Shri Yashpal Singh:
Shri D. C. Sharma:
Shri Bibhuti Mishra:
Shri S. N. Chaturvedi:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) the precise nature of the areas in various States where scarcity conditions prevailed in the past or where they are still prevailing;

(b) whether starvation deaths have been alleged from any of these areas;

(c) if so, the results of investigations made, if any, into these alleged deaths due to starvation; and

(d) the steps taken to tide over scarcity conditions so prevailing?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) and (b). A statement giving the information is laid on the Table of the Sabha. [*Placed in Library. See* No. LT-1565/63].